

(2021) 08 GAU CK 0080
In the Gauhati High Court
Case No : Bail Application No.1714 Of 2021

Amit Kumar

APPELLANT

Vs

Union Of India

RESPONDENT

Date of Decision : 23-08-2021

Acts Referred:

Code Of Criminal Procedure, 1973 — Section 439

Central Goods and Service Act, 2017 — Section 132, 32(1)(b), 32(1)(c), 132(1)(i)

Citation : (2021) 08 GAU CK 0080

Hon'ble Judges : Hitesh Kumar Sarma, J

Bench : Single Bench

Advocate : Kn Choudhury, B Sharma, Sc Keyal

Final Decision : Disposed Of

Judgement

Month,Place,EWB No., "From GSTIN &

Name", "To GSTIN &

Name", "From Place &

Pin", "To Place & Pin, "EWB No. &

Dt.", "Doc. No.

& Dt.", "Assess

Val.", "Tax

Val", "HSN

Code", "HSN

Desc.", "Latest

Vehicle

No.", "Movem ent of

Vehicle

Jan-

21",Ludhiana,301272229743,"06CEPPB5183L

1Z4/BANSAL

ASSOCIATES","18AKGP

K7676Q

1Z4/MARUTI

TRADERS","Panchkula/133

302",BELTOLA/781028,"301272229743

- 02/01/2021

20:57:00","Ba/K/0

47-

02/01/2021",309028,15451,2701,,,"HR69C

0649","N o Record

Available for

MOVEMENT

OF

VEHICLE

Jan-

21",Ludhiana,"301272

230815","06CEPPB5183L

1Z4/BANSAL

ASSOCIATES","18AKGP

K7676Q

1Z4/MARUTI

TRADERS","Panchkula/133

302","BELTOLA/7810

28","3012722230815

- 02/01/2021

21:07:00","Ba/K/0

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02/01/2021",323932,16197,2701,,HR46E039,"Lasedi Toll

Plaza

Rajasthan To

Samakhiali Tol

Plaza, Gujarat

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